

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 276 -2020

Roque Estelito Almeida

..... Petitioner

V e r s u s

Joao Camilo Almedia and others

..... Respondents

Adv. V. Rodgriues for the Petitioner

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 15th October, 2020.****ORDER:**

Issue notice to the respondents, returnable on 29/10/2020. The petitioner is permitted to take out private notice.

2. There shall be a stay of further proceedings before the Primary Authority, that is, the stay shall be in terms of prayer clause (c) for three weeks.

DAMA SESHADRI NAIDU, J.

AP/-